GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO.1134 TO BE ANSWERED ON 08.02.2023

PARKING FACILITIES AT RAILWAY STATIONS

† 1134. SHRI GIRIDHARI YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether tender is floated for parking lots of all the railway stations in the country, if so, the details thereof, zone-wise;
- (b) whether parking contractors forcefully levy parking charges from commercial or private vehicles going for pick-up and drop at any station of the country including Patna owing to which passengers have to bear unnecessary financial burden;
- (c) if so, whether the Government proposes to ban the levy of parking charges, which is being charged forcefully from vehicles going for drop and pick-up; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1134 BY SHRI GIRIDHARI YADAV TO BE ANSWERED IN LOK SABHA ON 08.02.2023 REGARDING PARKING FACILITIES AT RAILWAY STATIONS

(a): Yes, Sir. Parking lots at railway stations are allotted through tender/e-auction. Zone-wise details of railway stations for which parking contracts are floated/awarded through tender/e-auction is as under:

Zones	No. of stations
Central Railway	113
Eastern Railway	466
East Central Railway	181
East Coast Railway	155
Northern Railway	154
North Central Railway	108
North Eastern Railway	176
Northeast Frontier Railway	105
North Western Railway	125
Southern Railway	355
South Central Railway	173
South Eastern Railway	121
Southeast Central Railway	15
South Western Railway	58
Western Railway	97
West Central Railway	69

(b) to (d) Parking charges are collected as per rates prescribed in the contract agreement. At certain stations, duration-wise entry fee (pick-up and drop charges) are levied per vehicle in order to manage movement of traffic and to restrict unauthorised parking of vehicles causing congestion in parking lanes. At Patna Junction, no charges are levied for pick-up & drop only. Regular parking charges are levied for vehicles parked in the designated parking space/lane.

Parking charges including pick-up and drop charges are reviewed and revised by Zonal Railways as per site conditions before awarding of contract. The performance of the parking contractors are monitored and suitable penal action, as required is initiated against the contractors whenever any irregularities like overcharging etc. are noticed.
